view of compelling domestic circumstances; and

(e) the steps proposed to be taken to alleviate their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) Punjab & Sind Bank has reported that subject to administrative and business requirements of the bank, managcrs/enior managers are rotated keeping in view, *inter alia*— their suitability at a particular branch/ office, nature and potential of business and capacity of the officer concerned as assessed to handle such business. The bank has further reported that keeping in view the above, managers'senior managers are normally rotated from one branch to the other within a period of three to five years.

(b) and (c) The bank has reported that three officers have been transferred from Zonal Office, Dehradun to other zones for reasons such as recommendations of Vigilance Department, completion of tenure and performance not being upto the mark.

(d) and (e) Request from one of the officers from Dehradun Zone was received and examined by the bank but was declined due to administrative exigencies.

Amount mobilised by Commercial Banks in Orissa

4305. SHRI NARENDRA PRADHAN: Will the Minister of FI NANCE be pleased to state:

(a) the amount mobilised by the com mercial banks as deposits during the years 1995-96 and 1996-97 in Orissa, and

(b) the credit given in the State in different sectors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) UCO Bank the Convenor Bank for State Level Banker's Committee for Orissa, has reported that the amount mobilised by the commercial banks as deposits during the yers 1995-96 and 1996-97 in Orissa is as under:—

Year	(Rs. in crores)
1995-96	5594.46
1996-97	5733.79
(as on 31.12.96)	

(b) The credit given in the State in different sectors as furnished by UCO Bank is as under:— 1995-96 (Rs. in crores) Total Advances 2930.78 Advances under Priorioty Sector 1503.30 Direct Finance to Agriculture 589.91 Advances to Weaker Sections 840.71 Advances to DRI 38,35 1996-97 (upto 31.12.96) Total Advances 29340.41 Advances under Priority Sector 1563.89 Direct Finance to Agriculture 571.91 Advances to Weaker Sections 927.88 Advances to DRI 29.97

Cases of reward to informers pending with Income Tax Department

4306. SHRI NARENDRA PRADHAN: Will the Minister of FI-NANCE be pleased to state:

(a) whether it is fact that final rewards to informers leading to rrids and consequent realisation of additional taxes are pending decision with IT. Department for several years;

(b) the number of cases pending where final reward has not been paid to informers, even after expiry of five years from the date of search; and

(c) the rules regarding time limit for payment of above reward to informers and what action Government contemplate for speedier disbursement of such rewards?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) Yes Sir, there are some cases of final rewards which are pending with I.T. Department for scveial years.

101 Written Answers

(b) and (c) Interim rewards has been paid to all eligible informers. As per existing rules, final reward is to be given only on finalisation of all proceedings, including assessments and appeals, etc. and after the additional taxes attributable to the information furnished by the in-former have been realised. Many of the assessments pertaining to the aforesaid cases have not yet become final and/or taxes not recovered. Therefore, there cannot be any definite time frame for the disbursal of such reward. However, the Central Board of Direct Taxes has, from time to time, issued instructions to subordinate authorities for early disposal of such assessments and quick disbursal of reward to informants.

PIB clearance to RCFL Projects

4307, SHRI GOVINDRAO AD1K: Will the Minister of FINANCE be pleased to state:

(a) whether Rashtriya Chemicals and Fertilisers limited (RCFL) have sought clearance from the Public Investment Board (PIB) for their new projects/ expansion of capacity/modernisation, etc.;

(b) if so, details of proposals/projects submitted by the RCFL for obtaining clearance from the Board during 1996-97;

(c) the details of action taken and proposals cleared during 1996-97; and

(d) the present status of the proposals submitted by the RCFL and pending with the Board?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI MP. VF.ERENDRA KUMAR): (a) to (d) No proposals of Rashtriya Chemicals and Fertilisers are pending consideration by the Public Investment Board (PIB). However, one proposal relating to a Joint Venture project of RCFL—Oman—India Fertiliser Project has been received from the Department of Fertilisers. This project will be considered by the Committee of Public Investment Board for first stage clearance in its meeting scheduled for 14.5.1997.

ATM facility in SBI Branches

4308. PROF. RAM KAPSE: Will the Minister of FINANCE be pleased to state:

(a) the details of the branches of State Bank of India where ATM facility has been installed, in view of the competition offered by multinational banks;

(b) the target set for the next three years;

(c) whether the Parliament House/ Annexe branches are also likely to be provided the ATM facility in the near future; and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINACE (SHRI M.P. VEERENDRA KUMAR): (a) State Bank of India (SBI) have reported that

ATMs have been installed at their following 15 branches:

- 1. Bangalore Main Branch (MB) (S Marks's Road), Bangalore.
- 2. Bhopal MB (TT Nagar), Bhopal.
- 3. Bhubancswar MB, Bhubaneswar.
- 4. Ballygunge, Calcutta.
- 5. Chandigarh MB, Chandigarh.
- 6. Mylapore, Channai,
- 7. Hyderabad MB, Hyderabad.
- 8. Ashok Marg, Lucknow.
- 9. New Delhi, MB, New Delhi.
- 10. Patna MB, Patna.
- 11. Jamshedpur.
- 12. Madame Cama Road, Mumbai.
- 13. Opera House, Mumbai
- 14. Goregaon (West), Mumbai.
- 15. Evershine Nagar, Mumbai.

(b) While normally only yearly targets are fixed and reviewed annually, SBI proposes to set up approximately 40 ATMs during the next 3 years.

(c) and (d) The Parliament House Annexe (Sansidya Soudh Branch) of SBI